

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:319
ANSWERED ON:14.12.2005
ALLOCATION OF SPECTRUM
Owaisi Shri Asaduddin

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has recommended measures for achieving guaranteed spectrum availability by 2006;
- (b) if so, the details thereof;
- (c) whether the Ministry has requested the Defence Ministry to release more spectrum for civilian use to achieve the said goal by 2006;
- (d) if so, whether any inter-Ministerial official group has been constituted for the purpose;
- (e) if so, the details thereof; and
- (f) the time by which a final decision in this regard is likely to be taken?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 319 FOR 14TH DECEMBER, 2005 REGARDING ALLOCATION OF SPECTRUM.

(a) Yes, Sir.

(b) The Telecom Regulatory Authority of India (TRAI) has recommended, among others, to make available additional spectrum for the growth of mobile services. In the 1800 MHz band, the quantum of spectrum to be vacated by 2006 was assumed by TRAI to be upto 2x25 MHz.

(c) Yes, Sir.

(d) to (f) A Project Definition Team has been constituted by Ministry of Defence comprising of officers from Ministry of Defence and Department of Telecom for examining various aspects relating to release of spectrum by Defence services. The time frame for release of additional spectrum can be assessed after the receipt of the report of the Project Definition Team which has been given time till 20th January, 2006.